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SLP(C)No. 4771 OF 2002
ITEM No.46

Court No. 9

SECTION III
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.4771/2002

(From the judgement and order dated 10/09/2001 in TRC 156/01
of The HIGH COURT OF A.P AT HYDERABAD)

M/S. SHAKTHI SEEDS PVT. LTD.

Petitioner (s)

VERSUS

DY. COMMNR. (CT) & ANR.

Respondent (s)

(With prayer for interim relief and office report)

Date : 05/08/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE BISHESHWAR PRASAD SINGH

For Petitioner (s) Mr.L. Nageshwar Rao,Sr.Adv.
Mr. C.S. N. Mohan Rao,Adv.

For Respondent (s) Mr. Guntur Prabhakar,Adv.

UPON hearing counsel the Court made the following
O R D E R

L.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

Leave granted.

.SP1

(Ganga Thakur)
P.S.to Registrar

(Jasbir Singh)
Court Master